

FOR THE ATTENTION OF THE CREDITORS OF SUPERTECH LIMITED	
RELEVANT PARTICULARS	
1.	Name of corporate debtor SUPERTECH LIMITED
2.	Date of Incorporation of corporate debtor 07.12.1995
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies under Companies Act, 1956, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U74899DL1995PLC074422
5.	Address of the registered office and principal office (if any) of corporate debtor Registered Office Address-1114, Hemkunt Chamber 89, Nehru Place, New Delhi - 110019 (India) Corporate office address - E-Square, Plot No. C2, Sector - 96, Noida, Gautam Buddha Nagar, Uttar Pradesh - 201303
6.	Insolvency commencement date in respect of corporate debtor 25.03.2022
7.	Estimated date of closure of insolvency resolution process 21.09.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mr. Hitesh Goel IBBI/IPA-001/IP-P01405/2018-19/12224
9.	Address and e-mail of the interim resolution professional, as registered with the Board KPMG Restructuring Services LLP, Building No.10, Tower C, 8th Floor, DLF Cyber City, Phase II Gurgaon, Haryana, 122002 Email id: hiteshgoel@kpmg.com
10.	Address and e-mail to be used for correspondence with the Interim resolution professional KPMG Restructuring Services LLP, Building No.10, Tower C, 8th Floor, DLF Cyber City, Phase II Gurgaon, Haryana, 122002 Email id: irpsupertech@kpmg.com For filing claims, please go to CIRP section on www.supertechlimited.com
11.	Last date for submission of claims 08.04.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Real estate Allottee
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class - Real estate Allottee 1. Kamlesh Taneja (IBBI/IPA-003/ICAI_N_00365/2021-2022/13795) 2. Anju Agarwal (IBBI/IPA-001/IP-P00106/2017-2018/10213) 3. Sanjeet Kumar Sharma (IBBI/IPA-001/IP-P01132/2018-2019/11827) Profile of IPs is available at CIRP section of www.supertechlimited.com
14.	(a) Relevant Forms - The submission of claims with proofs is to be made in accordance with chapter IV of the Insolvency and Bankruptcy board (Insolvency Resolution process for corporate persons) Regulations, 2016. The proof of claim is to be submitted in by way of the following specified forms: FORM B - for claims by operational creditors FORM C - for claims by financial creditors other home buyers. FORM CA - for claims by Home Buyers FORM D - for claims by workmen and employees FORM E - for claims by authorized representative of Workmen & Employees FORM F- for claims by creditors (Other than Operational and Financial Creditor) In order to get the form, you may download the above-mentioned forms on the website www.ibbi.gov.in . In their download section. (b) Details of authorized representative are available at www.supertechlimited.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Supertech Limited on 25th March 2022.

The creditors of Supertech Ltd, are hereby called upon to submit their claims with proof on or before 08.04.2022 to the Interim resolution professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class - Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional

Hitesh Goel
IBBI/IPA-001/IP-P01405/2018-19/12224
Date and Place: 29.03.2022, Gurugram

Published on 29th of March, 2022

1. Business Standard - All India Edition (English + Hindi)
2. Economic Times - Delhi NCR Edition (English)
3. Navbharat Times - Delhi NCR Edition (Hindi)
4. Dainik Jagran - Meerut + Dehradun Edition (Hindi)